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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 212/2020 MAHENDRI DAHIYA

..... Plaintiff

Through: Mr. Jai Sahai Endlaw and

Mr.Subhoday Banerjee, Advocates

(M: 8617802153)

versus

BALRAM KHARETA & ORS.

..... Defendants

Through: Mr. Pavitra Kaur, Advocate

(M:9811999292)

**CORAM:** 

MS. VANDANA JAIN (DHJS) JOINT REGISTRAR(JUDICIAL)

ORDER 12.05.2023

**%** 

Learned Presiding Officer is on first half leave today. Reader is on leave. No substitute Reader provided.

As per directions, put up for the purpose already fixed on 08.08.2023.

PA TO JR (JUDICIAL)

**MAY 12, 2023/**tp